

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2563
ANSWERED ON:10.12.2012
BAN ON OLD SHIPS
Viswanathan Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) the likely effect of the ban on entry of more than 25 years old ships which is not registered with Indian Registrar of Shipping (IRS) specially for food items being imported into India;
- (b) the steps taken by the Government to protect the Indian Charterers who may be forced to pay a premium of 20 to 30 percent rate for new ship;
- (c) whether this new rule shall benefit the ship-breaking industry;
- (d) the number of vessels registered with IRS that met with an accident during the last three years and the current year and the estimated loss from these accidents;
- (e) whether the Government is having any concrete proposal to prevent the accidents at the coastal area; and
- (f) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a): There is no ban on the entry of vessels which are not classed with Indian Register of Shipping (IRS), provided the vessel is classed with any one of the twelve other member societies of International Association of Classification Societies (IACS).

(b): No information has been received regarding 20 to 30% increase in payment of chartering rates.

(c): The Notification was issued with a view to prevent maritime accidents.

(d): Data of shipping casualties of Indian ships classed with IRS during last three years and the current year till 06.12.2012 is as follows:

Year No. of Vessels

2009 27

2010 36

2011 36

2012 09

(e) & (f): Yes Madam, Ministry of Shipping along with Indian Navy, Coast Guard and State Governments, has decided upon following measures to prevent maritime accidents in the coastal areas:

(i) Adoption and promulgation of Vessel Traffic Management System (VTMS) and fairways leading to high density traffic ports.

(ii) Adoption and promulgation of Traffic Separation Scheme (TSS) or traffic lanes of ship routing as applicable to coast of India.

(iii) Fitment of Automatic Identification System (AIS) receiver on lighthouses along with coast of India.

(iv) Promulgation of advisories/notifications to make stakeholders aware of increase in traffic density and traffic management in the coast of India.

(v) Introduction and encouragement of implementation of e-navigation on the coast of India.